

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 19TH DAY of DECEMBER, 1997

Original Application no. 767 of 1992

HON.MR.JUSTICE B.C.SAKSENA,V.C.

HON.MR.D.S.BAWEJA, MEMBER(A)

Din Dayal Singh, aged about 40 years  
Resident of Post office Ballia

... . . Applicant

Versus

1. Union of India through the Chief Post Master General, U.P. Lucknow.
2. Regional Post Master General Gorakhpur.
3. The Superintendent, Post Offices Ballia Division, Ballia.

... . . Respondents

O R D E R (oral)

JUSTICE B.C.SAKSENA,V.C.

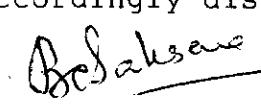
This OA has been listed after a few years since it was <sup>inducted</sup> ~~in due term~~. directed to come up for orders. The learned counsel for the applicant has sent an illness slip, but since it is a 1992 petition we have proceeded to hear Shri N.B. Singh learned counsel for the respondents. Shri N.B. Singh invited our attention to the relief prayed by the applicant inter alia, it was for promotion to HS Gr.II w.e.f. 1.5.92. In the counter affidavit it has been indicated that the applicant has been granted promotion w.e.f. 1.10.91. Annexure CA-1 has been filed in support thereof. Alongwith the counter affidavit CA-II has also been filed which is said to be a letter by the applicant indicating that if he is promoted as H.S. Gr.II he will withdraw the OA. though the counter was ~~hurled~~ <sup>filed</sup> in the year 1993 no rejoinder has been filed by the applicant, presumably in view of the facts indicated hereinabove. Since

1  
B.C.

:: 2 ::

the applicant's grievance for promotion having been granted  
the OA has become infructuous and is accordingly disposed of.

  
MEMBER (A)

  
VICE CHAIRMAN

Dated: 19th December, 1997

Uv/